

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH, COURT NO. IV,  
NEW DELHI**

**ITEM No. 132  
Appeal No. 802/252/ND/2018**

**Under Section: 252**

**In the matter of:**

Income Tax Officer	...	<b>Appellant</b>
Vs		
ROC (M/s. GRS Printers Pvt. Ltd.)	...	<b>Respondent</b>

**Order delivered on 29.01.2020**

**CORAM**

**MS. INA MALHOTRA,  
HON'BLE MEMBER (J)**

**MR. HEMANT KUMAR SARANGI,  
HON'BLE MEMBER (T)**

For the Appellant	: Mr. Zoheb Hossain, Sr. St. Counsel Mr. Piyush Goyal, Adv. Mr. Shahrdkh Md. Ali, Adv. Mr. Fahad M. Khan, Adv.
For the ROC	: Mr. M. Yadubhushana Rao, AROC
For the Respondent	: Mr. Arun Malhotra, CA

**ORDER**

Learned counsel for the Income Tax Department has placed on record the latest demand against the respondent-company including interest upto January 2020. Re-notified on **27.02.2020**, by which time the respondent shall liquidate their outstanding liability.

**Sd/-  
(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)**

**Sd/-  
(INA MALHOTRA)  
MEMBER (JUDICIAL)**

Mukesh

